

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2022 at 03.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE DR. DEEPTI MUKESH, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Nagarjuna Oil Corporation Ltd

MAIN PETITION NUMBER : TCP/10/2017

(IA/MA) APPLICATION NUMBERS

IA/499(CHE)2021

ORDER

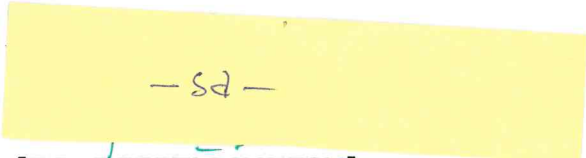
The Applicant is represented by the Ld. Counsel Ms. Pavithra Dayalan and the Respondent is represented by the Ld. Counsel Mr. S. Satish Kumar through video conferencing mode.

List the matter before the regular bench on **16.01.2023** for further hearing.


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**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

AR


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**[DR. DEEPTI MUKESH]
MEMBER (JUDICIAL)**